

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/128/KOB/2019
SECTION	241-242 (C/ACT)
NAME OF PARTIES	DR P K ABRAHAM & ANOTHER V/S CAMEL RUBBERS PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	BABU CHERUKARA, K K JAYARAJ.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILP MATHEW, ROC, K R JINAN, KARTHIKA K J.

12th JULY 2024

O R D E R

IA(C/ACT)/122/KOB/2023 IN IA(C/ACT)/100/KOB/2023 IN IA(C/ACT)/16/KOB/2022 in CP/128/KOB/2019

Learned Counsel, Mr. Babu Cherukara appears physically on behalf of the Applicants. Learned Counsel, Mr. M A Shaji appears physically on behalf of the Respondents.

Since an appeal against the order of this Tribunal in the subject matter is pending and progressing before the Hon'ble NCLAT, matter is renotified to **19.08.2024**.

IA(C/ACT)/100/KOB/2023 IN IA(C/ACT)/16/KOB/2022 in CP/128/KOB/2019

Since an appeal against the order of this Tribunal in the subject matter is pending and progressing before the Hon'ble NCLAT, matter is renotified to **19.08.2024**.

CP/128/KOB/2019

Learned Counsel Mr. Babu Cherukara appears physically on behalf of the Petitioners. Learned counsel, Mr. Vinay Mathew appears on behalf of the Respondents through virtual mode.

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Since an appeal against the order of this Tribunal in the subject matter is pending and progressing before the Hon'ble NCLAT, matter is renotified to **19.08.2024**.

Counsel for the Petitioner is directed to submit a copy of the stay order passed by the Hon'ble NCLAT within a period of 10 days.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**